

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 52 of 2019 &
IA NO. 1856 of 2018**

Dated : 5th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Bannura Solar Power Project LL.P & Anr. Appellant(s)
Vs.
Mangalore Electricity Supply Company Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

ORDER

None appeared on behalf of the appellant.

List the matter on **09.09.2019.**

**(S. D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**